COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Execution Petition No.7 of 2016 in Appeal No.211 of 2015

Dated: 20th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

M.P. Biomass Energy Developers Association & Ors. Petitioner(s)
Vs.
M.P. Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Ms. Swapna Seshadri for Execution Petitioner
Counsel for the Respondent(s)	:	Mr. Alok Shankar for R.2

ORDER

Issue notice. Mr. Alok Shankar takes notice on behalf of Respondent No.2. Notice to be issued to respondent No.1, returnable on 28.09.2016. *Dasti,* in addition, is permitted.

List the matter on ***28th September, 2016.***

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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